- (क) क्या यह सच है कि कूपर एलन कम्पनी के कर्मचारी इस कम्पनी को सरकार ारा अपने नियंत्रण में लिए जाने की मांग करते आ रहे हैं;
- (ख) यदि हां, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है; और
- (ग) कम्पनी के प्रबन्धकों द्वारा की गई, अनियमितताओं का विवरण क्या है और उनके खिलाफ सरकार ने क्या कार्यवाही की है?

■(•[TAKING OVER OF COOPER ALLEN COM-PANY

- *9. SHRI SURAJ PRASAD: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that the employees of the Cooper Allen Company have been demanding that the control of the Company be taken over by Government;
- (b) if so, what action has been taken by Government in this regard; and
- (c) what are the details of the irregularities committed by the management of the company and what action has been taken by Government against then,?¹
- अौद्योगिक विकास, आंतरिक व्यापार तथा समवाय-कार्य मंत्रालय में उपमंत्री (श्री भानु प्रकाश सिंह): (क) और (ख) जी, हां। ब्रिटिश इन्डिया कारपोरेशन के प्रवन्धकों ने भी सरकार से निगम के कूपर एलन तथा नार्थ वेस्ट टेनरी एककों को अपने नियन्त्रण में लेने की प्रार्थना की थी। सरकार ने इस प्रार्थना को स्वीकार कर लिया है तथा कानपुर में टेनरी एण्ड फुट वीयर कारपोरेशन आफ इण्डिया नाम से एक नयी कम्पनी की स्थापना की है। अधिकार में लेने की कार्यवाही दिनांक 23 मई, 1969 को पूरी हो गई।
- (ग) निगम के मामलें की जांच का कार्य जारी है।

tfTHE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): (a) and (b) Yes, Madam, the management of the British India Corporation also requested the Government to take over the Cooper Allen and the North West Tannery Units of the Corporation. The Government have accepted the offer and have set up a new Company in the name and style of "The Tannery and Footwear Corporation of India Limited", at Kanpur, and the take-over has been effected on 23rd May, 1969.

(c) Investigation into the affairs of the Corporation is in progress.]

श्री सूरज प्रसाद: क्या सरकार बतायेगी कि सरकार ने कब इसको लेने का फैसला किया और कब इसको पूरी तरह अपने नियंत्रण में ले लेगी?

श्री फलारहीन अली अहमद: यह तो बताया है कि 23 मई, 1969 को इसे सरकार ने ले लिया है और उसके बाद कंपी रिजस्टर्ड हो गयी है ौर काम शुरू हो गया है।

PUMP AND COMPRESSOR PLANT AT ALLA-HABAD

- *10. SHRI M. K. MOHTA: Will the Minister of INDUSTRIAL DEVELOP-MENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that Government propose to set up an indigenous pump and Compressor Plant at Allahabad; and
 - (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): (a) and (b) A proposal to set up a plant for the manufacture of special types of Pumps and Compressors at Naini near Allahabad is under consideration of the Governnent. The Plant when in full production, will have an annual capacity of 6,COO tonnes.

29

SHRI M. K. MOHTA: May I ask the Government \whether it has been examined by the Go ernment if it would be more economical to take up this project in one of the *ex'v* ing public sector units instead of setting up a new unit altogether for this purpose?

SHRI FAKHR JDDIN ALI AHMED:

This matter has leen examined in detail and formerly their e was an idea of having a very big projet t having production of over 16,000 tonn s, but now we have reduced it to about 6,000 tonnes and for that purpose it is; proposed to consider the location of this project at Naini.

THE DEPUTE CHAIRMAN: The Question Hour is over.

WRITTEN ANS VVERS TO QUESTIONS

LOCATION O ; •• BLAST FURNACE

- *11. SHRI A. D. MANI : Will the Minister cf STliEL AND HEAVY ENGINEERINC be pleased to state :
- (a) whether Government propose to commission a t ast furnace to meet the shortage of foundry-grade pig iron in the country; ,md
- (b) if so, wheie the blastfurnace will be located?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI C. M. POONACHA): (a) and (b) A proposal to set apart one of the blast furnace at the Durgapur Steel Plant exclusively for production of foundry-grade pig iron s under consideration.

रेलवे को तूफान के कारण हुई हानि

*12. श्री राम सहाय: नया रेल मंत्री यह बताने की ऋता करेंगे कि:

- (क) इस वर्ष जून के मध्य में तिमल-नाडु तथा आन्ध्र प्रदेश में आये तूफान के कारण भारतीय रेडवें को जो हानि उठानी पड़ी उस का व्यौरा गया है;
- (ख) मद्रास-विजयवाड़ा सँक्शन पर फिर से सामान्य यातायात चालू होने तक रेलवे को अनुमानतः कितनी हानि हो जाने की संभावना है;

- (ग) रेलवे को उक्त सैक्शन से पिछले
 छः महीनों में कितनी आय हुई और गत वर्ष इन्हीं महीनों में कितनी आय हुई थी; और
- (घ) मई तथा जून, 1969 के दौरान तेलंगाना आन्दोलन के प्रसंग में रेलवे की सम्पति को कितनी हानि हुई है और इस सम्बन्ध में कितनी लोगों को पकड़ कर उन पर मुकदमें चलायें गये हैं?

t[LOSS TO THE RAILWAVS DUE TO STORMS

- *12. SHRI RAM SAHAI: Will the Minister of RAILWAYS be pleased to state:
- (a) the details of loss suffered by the Indian Railways on account of the storm which swept over the States of Tamil Nadu and Andhra Pradesh in the middle of June this year;
- (b) the estimated loss likely to be suffered by the Railways till the normal traffic is restored on the Madras-Vijayawada Section;
- (c) the income of the Railways from the aforesaid Section during the last six months and the income fertile corresponding period last year; and
- (d) the extent of damage caused to railway property in connection with the Telengana agitation during the months of May and June. 1969 and the number of persons apprehended and prosecuted in this connection ?]

रेल मंत्री (रा० राम सुनग सिंह): (क) जून, 1969 में कोई तूफान नहीं आया था। सम्भवत: माननीय सदस्य का आशय मई महीने के तुफान से है। यदि ऐसा है, तो निम्नलिखित खण्डों में टूट-फूट आयी: —

- (i) विजयवाद्म-गुडिवाडा
- (ii) विजयवाडा-गुणदाला
- (iii) गुन्टूर-दौनकोंडा
- (iv) उप्पृगंड्र-चिन्नगंजाम
- (v) दौरनाकल-विजयवाडा
- tf] EngUsh translation.